

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. E / 730 / 2012

Date of Hearing : **15 September, 2021**

Samiri Equipment & Engineers Pvt. Ltd.

Appellant

Versus

CCE MUMBAI - III

Respondent

Appeal No. E / 735 / 2012

Dinesh Panchal

Appellant

Versus

CCE MUMBAI - III

Respondent

Present for the Appellant : Payal Nahar, C.A.

Present for the Respondent : N.N. Prabhudesai, Supdt. (AR)

ORDER

The Matters are adjourned to 03/11/2021 at the request of Advocate.

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)

(S.K. MOHANTY)
MEMBER (JUDICIAL)

Sinha